

Air Service between Bangalore and Calicut

682. SHRI K.H. MUNIYAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to introduce air service between Bangalore and Calicut; and

(b) if so, when?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Inter-City train Between Ahmedabad and Surat

683. KUMARI DIPIKA CHIKHLIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start short distance inter-city train between Ahmedabad-Surat -Ahmedabad particularly in the morning and evening period;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Due to operational and resource constraints.

Small Family Norms

684. KUMARI VIMLA VERMA:
SHRI B. DEVARAJAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of new incentives have been announced the Government recently as part of revised strategy for increased acceptance of small family norms;

(b) if so, the details thereof; and

(c) whether such incentives are proposed to be given to retired Government servants having two children especially daughter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (c). To impart a new thrust and dynamism to the family welfare programme, a Draft Action Plan has been evolved in consultation with the State Governments/Union Territories Administrations. One of the important elements of this action Plan is the Proposal for developing an innovative package of incentives/disincentives for promotion of small family norm. No details have as yet been finalised in this regard, as the Package of incentives/disincentives is Proposed to be adopted through further consultations with States/UTs, and other concerned ministries/Departments in the Central Government. Many suggestions, such as evolving social security mechanisms for acceptors of small family norm with only female children are still in the consideration stage.

National River Action Plan

685. SHRI ARJUN CHARAN SETHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have decided to undertake a National River Action Plan with the object of clearing river water pollution in the country; and